

Sixteenth Loksabha

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**Title: Regarding construction of a bypass on National Highway No. 26 at Bolangir in Odisha.**

SHRI KALIKESH N. SINGH DEO (BOLANGIR): In the year 2013, the NH 26 bypass to Bolangir was sanctioned for construction. 5 years hence, the revised cost of DPR has not been sanctioned to date. The project cost has also surged owing to the increase in land valuation and acquisition cost over the years.

The citizens of Bolangir face traffic issues caused by trucks that pass through the city every day. There is no alternative pathway for these trucks as the roads passing through the city are the sole link between NH 26 and NH 57. The flow of traffic is further disrupted as these heavy vehicles are not allowed to pass through the city from 8 am to 10pm as per rule.

Construction of bypass will ease out city traffic and will save on financial losses due to obstruction in the flow of traffic. Hence, I request the Ministry to avoid any procedural delay and sanction the revised amount at the earliest.